

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No.198/CTB/2019, (CP (IB) No.4686/MB/2018), CA No. 156/CTB/2019  
IA No. 287/CB/2020, IA No. 338/CB/2020, IA(IB) No. 51/CB/2021,  
**IA(IB) No. 54/CB/2021**

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Union Bank of India -Vs- M/s. Tayal Foods Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) :

**ORDER**

List this matter on 20.07.2021.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**